

remained unsold with IFFCO during the period;

Production of Fertilizers by IFFCO

5179. SHRI RAJESH KUMAR:
SHRITEJ NARAYAN GAUTAM:
SHRIMATI SHEELA GAUTAM:

Will the PRIME MINISTER be pleased to state:

(a) the total quantity of fertilizers produced in various plants of the Indian Farmers Fertilizers Cooperative Limited during each of the last three years;

(b) whether some fertilizers stock has

(c) the reasons therefor; and

(d) the steps taken by IFFCO to clear this stock and compete in the market?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI EDUARDO FALEIRO): (a) and (b). The total quantities of fertilizers produced by IFFCO in its plants during each of the last three years and the stocks at the end of each of these years were as follows:

Year	Quantity produced		Stocks held at the end of the years	
	(in lakh tonnes)		(in lakh tonnes)	
	Urea	DAP/NPK	Urea	DAP/NPK
1990-91	18.47	6.89	3.57	0.55
1991-92	17.88	10.05	1.61	1.36
1992-93	17.85	9.02	1.80	2.43

(c) and (d). The stock of Urea during 1990-91 was on the because of stock build-up due to poor offtake in previous years on account of unfavourable monsoon. Stocks of NPK/DAP at the end of March each year are generally high because of the lean selling period from January onwards. However, the stocks at the end of 1992-93 were higher than normal because of sharp increase in prices due to decontrol of phosphatic fertilizers and fall in off-take.

IFFCO is encouraging competitive selling among co-operative societies and institutional agencies through which the entire production of IFFCO is channelised, and

imparting farmer education to promote adequate and balanced use of all fertilizers.

Subsidiaries of Bharat Yantra Nigam Limited

5180. SHRIMATI SAROJ DUBEY: Will the PRIME MINISTER be pleased to state:

(a) whether all subsidiary companies under the Bharat Yantra Nigam limited area earning profits;

(b) if so, the details of the profits earned by each subsidiary company during each of the last three years; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES (SHRI M. ARUNACHALAM): (a) and (b). Of the 6 subsidiaries of M/s. Bharat Yantra Nigam Limited (BYNL) 3 subsidiaries - M/s. Bharat

Heavy Plates & Vessels Ltd. (BHPV), Bridge & Roof Co. (India) Ltd. (B&R), Tungabhadra Steel Products Limited (TSL) are profit making. The other 3 subsidiaries- Bharat Pumps & Compressors Limited (BPCL), Richardson & Cruddas limited (R&C) and Triveni Structurals Limited (TSL) are loss making. Details of profits/ losses made by subsidiaries of BYNL for the last 3 years are as follows:-

Net Profit before tax

<i>(Rs. in crores)</i>			
	1989-90	1990-91	1991-92
BHPV	2.50	3.04	1.56
B&R	0.72	0.79	11.39
TSPL	0.21	0.47	0.79
<i>Net Loss</i>			
<i>(Rs. in Crores)</i>			
BPCL	9.19	2.59	8.59
R&C	7.76	8.64	15.65
TSL	4.42	3.61	13.12

(c) BPCL, R&C and TSL are incurring losses mainly due to the following reasons:-

(i) Old and obsolete plants and facilities; (ii) Low value added/low technology products; (iii) Inadequate investment in modernisation and renewal; and (iv) Heavy interest burden and heavy outstandings from customers particularly States Governments/ State Electricity Boars.

Reserved Posts

5181. SHRI N.J. RATHVA: Will the

PRIME MINISTER be pleased to state:

(a) the number of vacant posts reserved for Scheduled Castes and Scheduled Tribes and the dates since when these are lying vacant in the Ministry of Science and Technology, category-wise till December, 1992;

(b) the reasons therefor; and

(c) the time by which these posts are proposed to be filled up?